

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 28TH day of **FEBRUARY, 2020.**

ORIGINAL APPLICATION NO. 330/1312/2018

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

1. Smt. Raj Kumari Dubey W/o Late Lalita Prasad Dubey Class IV employee in Bharat Sanchar Nigam Limited R/o 10/86, Anand Nagar Ghat, Suklaganj, District UnnaoApplicant.

VERSUS

1. Union of India, through its Secretary, Ministry of Telecommunication, Department of Telecommunication Services, New Delhi.
2. The Chief General Manager (Telecom), U.P. East Circle, Lucknow.
3. The General Manager, Bharat Sanchar Nigam Limited, Kanpur.
4. The Assistant General Manager, Bharat Sanchar Nigam Limited, Kanpur.Respondents

Advocate for the Applicant : None

Advocates for the Respondents : Shri D S Shukla (Respondent No. 1)
Shri Sanjeev Kumar (Respondent No. 2 to 4)

O R D E R

List revised.

2. None present for the applicant. Shri D S Shukla, learned counsel for respondent no. 1 and Shri Sanjeev Kumar, learned counsel for respondent no. 2 to 4 are present
3. On the last occasions also i.e., 09.09.2019, 17.10.2019 and 18.12.2019, nobody appeared on behalf of the applicant
4. It appears that the applicant has lost interest in pursuing this OA.
5. Accordingly, Original Application is dismissed in default and for non prosecution.

(JUSTICE BHARAT BHUSHAN)
MEMBER-J

Arun..